

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1144  
ANSWERED ON:15.11.2010  
ALLOTMENT OF DEFENCE LAND FOR COMMERCIAL USE  
Adhalrao Patil Shri Shivaji;Wankhede Shri Subhash Bapurao

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the surplus/unused defence land is being allotted to the private parties for commercial purposes;
- (b) if so, the criteria adopted and rules framed in this regard;
- (c) whether some private parties are misusing the land allotted to them; and
- (d) if so, the action taken/proposed to be taken by the Government to check such practices?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (d): Information is being collected and will be laid on the Table of the House.